

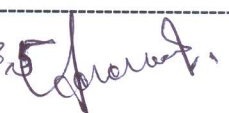

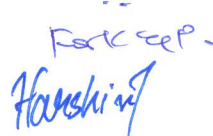
8

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Vijaya Prashanth. S.	Counsel for Respondent 1, 2, 3, 5	
	King & Paulenidge.	Counsel for 4th & 7th Respondent	
	Harshini for Raj Jhabarkh	Counsel for petitioner	

ORDER

Ms. Harshini, counsel for petitioner present. Shri S Vijaya Prashanth, counsel for R1, R2, R3 & R5 and Counsel for R4 & R7 are present. Counsel for petitioner stated that the matter is likely to be compromised between the parties as there is a proposal for buying of the shares from them, for which she sought time for reporting the outcome of the compromise. Time extended at request.

Put up on **14.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)